

WRIT PETITION (S)

FILING NUMBER: 2704/2020

Awdhesh Kumar Rana and Ors

: PETITIONER

Vs

The State of Jharkhand and Ors

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 20/-

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/-

DEFECT IF ANY :

1. C.F.S amounting Rs. 750/- only may be filed.
2. Due Advocate welfare Stamp of Rs.15/- each may be filed for affidavit.
3. F/C or T/C of page number 17, 28 to 30,36,37,38 and 52 may be given.
4. Petitioner No. in affidavit may be verified.

Ranjeet Kumar Pankaj

16/06/2020.